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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

✓ J.A.No. 568/90

Date: 31-8-90 ✓

Between:

✓ Meerati Yellaiah

.. Applicant.

and

- ✓ 1. The Telecom District Engineer,
Dept.of Telecommunications,
Karimnagar (Dist.H.C.) 505002.
- ✓ 2. The Sub-Divisional Officer, Telecom,
Dept.of Telecommunications,
Karimnagar (Dist.H-C.) 505002.

.. Respondents.

✓ For the Applicant: Mr.P.Naveen Rao, Advocate.

✓ For the Respondents: Mr. E.Madanmohan Rao, Addl.CGSC.

CORAM:

✓ THE HON'BLE M.B.D.JAYASIMHA : VICE CHAIRMAN.

The Tribunal made the following Order:-

✓ Heard Mr.P.Naveen Rao, learned Counsel for the applicant,
and Mr.E.Madanmohan Rao, learned Addl.CGSC, for Respondents.

✓ Sri Naveen Rao states that the Union Government has
referred the dispute for adjudication by the Industrial Tribunal,
Hyderabad. In the circumstances he says that the application is
✓ withdrawn.

✓ Accordingly the application is dismissed as withdrawn.

A. V. S. Reddy
Registrar. 347

To

- ✓ 1. The Telecom District Engineer, Dept.of Telecommunications,
Karimnagar (Dist.H.C.) 505002.
- ✓ 2. The Sub-Divisional Officer, Telecom, Dept.of
Telecommunications, Karimnagar (Dist. H.C) 505002.
- ✓ 3. One copy to Mr.P.Naveen Rao, MIG II/Block 16/Flat,2
Baghlingalpalli, Hyderabad.
- ✓ 4. One copy to Mr. E.Madanmohan Rao, Addl.CGSC.CAT.Hyd.
5. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. B.N. JAYASIMHA : V.C.

AND

THE HON'BLE MR. D. SURIYA RAO:MEMBER(J)

AND

THE HON'BLE MR. J. NARASIMHA MURTY:M(J)

AND

THE HON'BLE MR. R. BALASUBRAMANIAN:M(A)

DATE: 31/8/96

ORDER/JUDGMENT:

M.A./ R.A/C?A/No.

in

T.A.No.

W.P.No.

O.A.No. 568/90

Admitted and Interim directions issued
Allowed.

Dismissed for Default.

Dismissed as withdrawn.

Dismissed.

Disposed of with

M.A. Ordered/Rejected

No order as to costs. - 4 SEP 1996

